

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1728/1994

New Delhi this the 10th day of August, 1999.

(8)

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI N. SAHU, MEMBER (A)

1. Birhmjeet Singh
2. Kehar Singh
3. Y. K. Kala
4. Dharam Raj Singh
5. M. A. Khan
6. Attar Singh
7. Satyandra Singh
8. Narehdra Singh
9. Rajendra Singh
10. Harish Kumar Sharma
11. P. B. Agarwal
12. R. P. Gautam
13. J. B. Sharma
14. Madan Pal
15. C. M. Kushwaha
16. R. P. Pant
17. Ramcharan
18. D. K. Joshi
19. Bhoopal Singh
20. Mrs. Sharda Singh
(All working as Technical
Assistants Officers in
IARI)

... Applicants

(By Shri S. M. Garg, Advocate)

-Versus-

1. Indian Council of Agricultural Research through its Director General, Krishi Bhawan, New Delhi.
2. The Director General, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.
3. The Director, Indian Agricultural Research Institute, New Delhi-110012.

... Respondents

(None present for Respondents)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Learned counsel states that the applicants subsequently got the reliefs prayed for in the

Yours

(A)

application and, therefore, he wants to withdraw the application. He is permitted to do so. Accordingly this O.A. is hereby dismissed as withdrawn. No costs.

KM

(K. M. Agarwal)
Chairman

NS

(N. Sahu)
Member (A)

/as/